

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO. 3691
ANSWERED ON 25.03.2026

Computerization of the Office of Registrar Cooperative Societies (RCS)

3691 # Shri Tejveer Singh:

Will the Minister of Cooperation be pleased to state:

- (a) whether any centralized digital platform or integrated management system has been developed by Government for the computerization of Office of Registrar Cooperative Societies (RCS) across the country, if so, the details thereof;
- (b) the total funds approved, released and spent under this scheme till January, 2026 and the State-wise/UT-wise details thereof; and
- (c) the number of States/UTs where computerization of RCS offices has been completed, is in progress and is still pending?

ANSWER

THE MINISTER OF COOPERATION
(SHRI AMIT SHAH)

- (a) No, Sir. There is no centralized digital platform envisaged in the Centrally Sponsored project of "Computerisation of RCS Offices of the States/ UTs". However, under the said project, each States/UTs have been mandated to develop a state-specific digital RCS portal in line with the respective State Cooperative Acts, and the portal will be integrated with the National Cooperative Database (NCD).
- (b) The total funds allocated under the Government of India's share for the project is ₹82.85 crore. Out of this, a total amount of ₹26.82 crore has been released to the States/UTs and the States/UTs have utilized approximately ₹15.20 crore for activities such as procurement of hardware, development of software, and other implementation-related requirements for the computerisation of the offices of the Registrar of Cooperative Societies (RCS), as on 31.01.2026. State-wise details is in **Annexure-I**.
- (c) The project is in progress in 30 States/UTs and has been completed in 5 States/UTs (Rajasthan, Bihar, Chhattisgarh, Mizoram, and Dadra and Nagar Haveli and Daman and Diu) including integration with NCD. The State of Kerala has not shown interest in the project.

Annexure- I

**Status of State/UTs- wise total funds sanctioned and released during 2023-24 ,2024-25
and 2025-26 as on 31.01.2026**

S.N	States/UTs	Funds released in 2023-24 (In Lakhs)	Funds released in 2024 -25 (In Lakhs)	Funds released in 2025 -26 (In Lakhs)
1	Andaman and Nicobar	2.175	6.525	0
2	Andhra Pradesh		75	0
3	Arunachal Pradesh		88.4	40
4	Assam	14.9175	0	77.07
5	Bihar	10.9125	85.15	0
6	Chandigarh		89.9	0
7	Chhattisgarh		83.95	61.82
8	Dadra and Nagar Haveli and Daman and Diu		89.9	0
9	Goa	0.765	83.95	0
10	Gujarat	13.8375	43.65	13.76
11	Haryana		74.6	116.55
12	Himachal Pradesh		35.76	0
13	Jammu and Kashmir	7.71	0	13.98
14	Jharkhand	6.975	0	0
15	Karnataka	13.0725	85.15	32.035
16	Kerala		0	0
17	Ladakh	1.725	89.9	0
18	Lakshadweep	0.6375	0	0
19	Madhya Pradesh	18.405	0	0
20	Maharashtra		75	0
21	Manipur	7.2225	0	0
22	Meghalaya	3.40875	0	45.95
23	Mizoram		75	53.29
24	Nagaland	7.2225	21.67	60
25	NCT of Delhi		86.9	14.42
26	Odisha		75	73.89
27	Puducherry	2.1	86.95	9.1
28	Punjab	6.435	0	69.85
29	Rajasthan		81.36	0
30	Sikkim	3.1725	6.3	44.995
31	Tamil Nadu		75	66.85
32	Telangana	13.8375	0	33.645
33	Tripura	3.9825	76.94	0
34	Uttar Pradesh	25.065	0	0
35	Uttarakhand	4.82625	9.7	0
36	West Bengal		85.15	0
Total (Yes)		168.405	1686.805	827.205
Grand Total (In lakhs)		2682.415		